

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 75/2017 in TP NO. 57/NCLT/AHM/2017 (New)
TP NO. 58/NCLT/AHM/2017 (New)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017**

Name of the Company: QX KPO Services Pvt Ltd.
Stuti Corporate Services Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

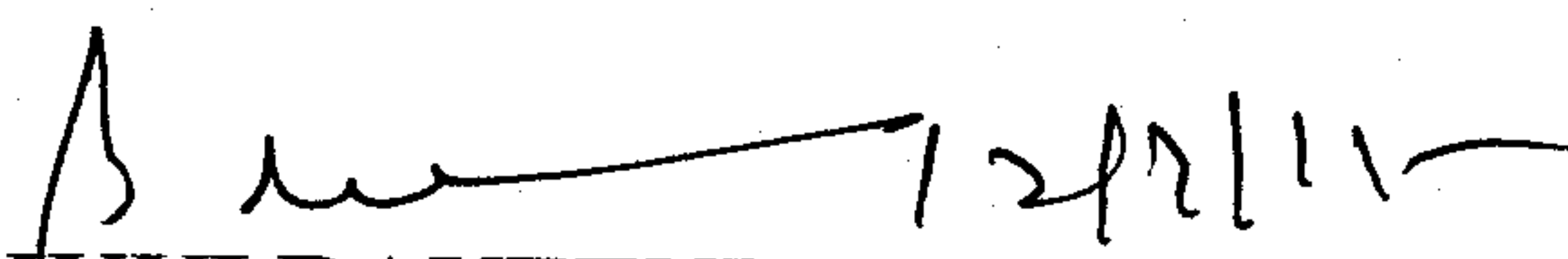
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Navin Pahwa		Adv	

ORDER

Learned Advocate Mr. Navin Pahwa present for Applicant/ Original petitioner.

Heard arguments of Learned Counsel for Applicant/ Original petitioner.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 12th day of July, 2017.